

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal no. 203 of 2014

Dated : 5th December, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of :

Tata Steel Ltd. ... Appellant(s)

Versus

**Jharkhand State Electricity Regulatory Commission
& Ors. ... Respondent(s)**

Counsel for the Appellant (s): Mr. Ankit Parmar

Counsel for the Respondent(s): Mr. Farrukh Rasheed

O R D E R

The Learned Counsel for the Appellant seeks some time to file the rejoinder. Accordingly, he is permitted to file the rejoinder on or before 02.01.2015 after serving copy on the other side.

Post the matter for hearing on **20.01.2015**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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